

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

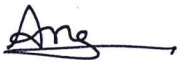
**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.03.2018 AT 10.30 AM**


TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 70/252//HDB/2018
NAME OF THE COMPANY	V.S.S. Projects Private Limited
NAME OF THE PETITIONER(S)	V.S.S. Projects Private Limited
NAME OF THE RESPONDENT(S)	Registrar Companies of Hyderabad
UNDER SECTION	Sec 252

**Counsel for Petitioner(s):**

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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. RAVINDRA	Advocate	ravi.ankamlaw@gmail.com	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Advocate	9160001435	

**ORDER**

Learned counsel Mr.A.Ravindra present for Petitioner.

Learned counsel Mr.T.Sujan Kumar Reddy present for RoC.

Order pronounced.

Appeal is allowed.

Vide separated sheet(s).

  
MEMBER (Judicial)